

Implement the major Schemes has been made under Common Minimum Programme (CMP) which is given in the Statement.

Statement

Assessment of Financial Resources under CMP for the major Rural Development Schemes

		(Rs. in crores)
Sl.No.	Name of the Scheme	Assessment of Financial Resources under CMP (2004-05)
1	Sampoorna Grameen Rozgar Yojana (SGRY)*	25,923.88
2	Swarnjayanti Gram Swarozgar Yojana (SGSY)	2000.00
3	Rural Housing (Indira Awas Yojana)	3000.00
4	Pradhan Mantri Gram Sadak Yojana (PMGSY)	6293.00
5	Watershed Development Programmes	953.00
6	Accelerated Rural Water Supply Programme (ARWSP)	2100.00
7	Swajaldhara	800.00
8	Central Rural Sanitation Programme (CRSP)/ Total Sanitation Campaign (TSC)	400.00

*Includes Food for Work Programme

Funds for PMGSY

868. DR. VIJAY MALLA:
SHRI ROBERT KHARSHING:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the scope of the Pradhan Mantri Gram Sadak Yojana, in terms of rural roads to be constructed/repared and the quantum of funds to be provided for the purpose;

(b) whether it is a fact that the additional cess being levied on diesel will only meet a part of the total requirement of funds;

(c) whether it is also a fact that release of funds to the project is getting delayed; and

(d) in view of the urgency and importance of the project, how soon will be the funds released to the project?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL): (a) The Pradhan Mantri Gram Sadak Yojana seeks to provide all-weather connectivity to all Unconnected Habitations in the rural areas with a population of more than 500 persons, through good All-weather roads, by the end of Tenth Plan Period (2007). In respect of the Hill States (North-East, Sikkim, Himachal Pradesh, Jammu & Kashmir, Uttaranchal), Desert Areas and Tribal (Schedule-V) areas, the objective is to connect Habitations with a population of 250 persons and above. Repairs to existing roads are not permitted.

Budget allocations for PMGSY is made on year-to-year basis by Government. During 2004-05, an allocation of Rs. 2468 crore has been made.

(b) An additional cess of Rs. 0.50 per litre was imposed on High Speed Diesel in the Budget of 2003-04. However, no amount from this additional cess has been received so far for the purpose.

(c) and (d) Funds are released to the States depending on the progress made and expenditure incurred out of the earlier released funds.

CMs Meet on Rural Development

867. SHRI DARA SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Prime Minister at the recently held Chief Ministers Meet on rural development in Delhi expressed the desire to decentralise spending by transferring funds to district and local Government like "China Rural Bizlhub's",

(b) whether Prime Minister wanted Panchayati Raj to be used as "the medium to transfer rural India into 700 million opportunities" and "CMs to become champions of decentralization"

(c) if so, the State-wise reaction of CMs in this regard; and

(d) by when, final decision of Central Government is expected to be taken in this matter and the draft legislation to be brought before Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL): (a) At the recently